



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
44	WA/148/2024 B/O	M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C
	WITH I.A.(Civil)/1332/2024 in WA/148/2024	M/S BHOGJORA ENTERPRISE Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	DY.S.G.I. SC, I O C

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
56 WP(C)/2377/2024 B/O	GAUTAM DEY AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)			
57 I.A.(Civil)/1215/2024 B/O in WP(C)/925/2024	SEWALI DEORI Versus JAYASREE BARUAH DUTTA @ JAYASREE BARUAH AND 3 ORS	MR. P D NAIR MR P R SARMA	MR. D GOGOI SC, SEC. EDU.
WITH WP(C)/925/2024	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. P D NAIR (r-4) MR. A CHETRY (r-4) MRS. P GOSWAMI (r-4) MR P R SARMA (r-4) SC, SEC. EDU.
ADMISSION			
58 WP(C)/3305/2023 B/O	RAGHAVENDRA PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A AHMED(r-4) U U KHAN(r-4) MR A AHMED (r-4) SC, SEC. EDU.
59 WP(C)/7241/2023 FIXED	ARNAB DAS CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, HIGHER EDU MR B D DAS (R-3) MR. S K GOSWAMI (r-4 to 8) MR H K SARMA (R-3) MRS R DEKA (R-3) MR. R SHARMA (r-4 to 8) MR. H R DAS (R-3)
ORDERS			
60 WP(C)/4110/2023 B/O	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
61 WP(C)/6225/2023 B/O	MANABENDRA KR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	CrI.A./300/2023 1 Y 0 M 25 D :WITH OFFICE NOTE, LCR 1 BUNDLE, FIXED	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	MR A TEWARI (r-2) MS. C DUTTA (r-2) MS. K HAZARIKA (r-2) MS. D SHARMA (r-2) PP, ASSAM
	WITH I.A.(CrI.)/709/2023 in CrI.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/419/2024 in CrI.A./300/2023	GOBIND SINGHAL Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
21	I.A.(CrI.)/899/2023 (CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST) in CrI.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH CrI.A./368/2023	YOU SUCHIANG KHASIA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/916/2023 in CrI.A./368/2023	YOU SUCHIANG KHASIA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	
23	CrI.A./374/2023	ALA UDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MR. M. A. CHOUDHURY	PP, ASSAM

WITH
[I.A.\(CrI.\)/949/2023](#)
in CrI.A./374/2023

ALA UDDIN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR. A AHMED
MR J M SULAIMAN
MR. I U CHOWDHURY
MR. M. A. CHOUDHURY

PP, ASSAM

24 [CRP\(IO\)/115/2024](#)
CAVT. NO.03562/024,
FIXED

XXXXXXX
Versus
XXXXXXX

MR. S P ROY
MS. J PURKAYASTHA
MR D KALITA

MR. M DUTTA
FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
76	WP(C)/1381/2023 B/O	JULU BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, FOREST
MOTION				
77	WP(C)/2375/2024 B/O	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
78	WP(C)/2378/2024 B/O	ARUNAVA MUKHERJEE Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR G DAS	SC, F C I
79	WP(C)/2379/2024 B/O	MRIGEN SARMA AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024

12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	WP(C)/5551/2019 AT 10:15 AM	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
MOTION				
53	WP(C)/4353/2023 (CONNECTED WITH ITEM NO.40 IN THE DAILY LIST), B/O	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
54	WP(C)/1070/2024 B/O	MD. UKIL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, AG SC, SEC. EDU. SC, FINANCE
ADMISSION				
55	WP(C)/2770/2018 FIXED	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CG),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	WP(C)/3197/2020 B/O	SUBHASH CHANDRA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	GA, ASSAM SC, FINANCE SC, REVENUE
MOTION				
59	WP(C)/376/2024 FIXED	MOHAMMED NIYAHUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	GA, ASSAM SC, REVENUE
60	WITH WP(C)/2971/2022	AIJUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR. B J MUKHERJEE MR. P TELI	GA, ASSAM SC, PWD SC. REVENUE
61	WP(C)/2313/2024 FIXED	DILIP KUMAR SENGUPTA Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024

16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
64 Intest.Cas./1/2006	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
MOTION (BA)			
65 Bail.Appln./1216/2024 B/O	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE, Versus THE STATE OF ASSAM ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
ORDERS			
66 MACApp./467/2018 FIXED	ORIENTAL INSURANCE CO. LTD. Versus ANIL BORDOLOI and 2 ORS,	MS. N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.T J MAHANTA(R-1) MS. P BHATTACHARYA MR.A BHATTACHARYYA(R-1) MR.S SINGH(R-1)
67 I.A.(Civil)/1946/2022 in MACApp./531/2019 (D/O), FIXED in MACApp./531/2019	SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA	MR. R C PAUL
68 I.A.(Civil)/3625/2023 FIXED in FAO/79/2023	VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS .	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. J K GOSWAMI, SC AIDC SC, INDUSTRIES AND COMMERCE SC, P H E
WITH FAO/79/2023	VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS .	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. J K GOSWAMI, SC AIDC SC, INDUSTRIES AND COMMERCE SC, P H E
69 I.A.(Civil)/162/2024 FIXED in MACApp./566/2024	MAGMA HDI GEN INSURANCE COMPANY LTD. Versus KABITA GOENKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA (r-1) MR. R S MISHRA (r-1) MS B SARMA (r-1)
WITH MACApp./566/2024 (Filing Number)	MAGMA HDI GEN INSURANCE CO LTD Versus KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI	

WITH
[I.A.\(Civil\)/834/2024](#)

MAGMA HDI GEN INSURANCE COMPANY
LTD.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

Versus

KABITA GOENKA AND 4 ORS.

HEARING

70 [Review.Pet./84/2022](#)
in CRP/6/2019 (D/O), FIXED

GUWAHATI KABARSTHAN COMMITTEE
AND 2 ORS.

MR. J KALITA
MR D KALITA
MR K BROOK
MS. S. KAR

MR. P K ROYCHOU DHURY
MR. N G KUNDU
MS. D R BASUMATARY

Versus

SARFUDDIN KHAN

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	Crl.Pet./476/2024 FIXED	KAMAL HASSAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	PP, ASSAM
51	Crl.Pet./510/2024 B/O	ANJANA MEDHI Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH PETITIONER IN PERSON	PP, ASSAM
52	AB/1139/2024 B/O	SURIA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING				
53	AB/1078/2024 B/O	SHALIM UDDIN MOZUMDER @ DR. SALIM UDDIN MAJUMDER Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
ORDERS				
54	Crl.Pet./403/2019 B/O	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024

10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
49 CRP(IO)/136/2024 FIXED	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE(PCCF AND HOFF) Versus M/S AIEN MEREN ENTERPRISE	MR. P N GOSWAMI MR B CHOUDHURY MR. I BORTHAKUR	
STAY MATTERS			
50 CRP(IO)/11/2024 FIXED	ABHINASH BARUAH Versus ON THE DEATH OF RAJ KUMAR SHAH, HIS LEGAL HEIRS AND ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR G S UPPAL(R-1,1,1.21.,3 AND 2) MR. K R PATGIRI MR. M SHARMA (r-3,4,5) MR G SARMA(R-1) MR P AGARWAL (r-3,4,5) MS. S YASMIN (r-3,4,5)

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024

18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	Crl.Pet./127/2024 WITH LCR 1 BUNDLE, FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
BAIL HEARING (BA)				
50	Bail.Appln./929/2024 WITH OFFICE NOTE. B/O	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
51	Bail.Appln./1194/2024 FIXED	MD. SHAHED ALI @ SAHED ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
BAIL HEARING				
52	AB/656/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RASHIDUL ALI FAKIR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
ORDERS				
53	I.A.(Crl.)/1029/2023 WITH LCR 5 FILES, FIXED in Crl.A./397/2023 WITH Crl.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
		NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
54	I.A.(Crl.)/3/2024 B/O in Crl.Rev.P./12902/2023 WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
		BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	Crl.Rev.P./7/2024 PART-HEARD, WITH LCR 4 FILES, FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR W R MEDHI (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
48 Tr.P.(Cr.)/18/2022 WITH LCR 2 FILES, B/O	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
WITH I.A.(Cr.)/378/2024 in Tr.P.(Cr.)/18/2022	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM
ADMISSION			
49 Crl.Rev.P./163/2023 WITH LCR 1 FILE, B/O	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
50 Crl.Pet./50/2024 B/O	AJJUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
51 Crl.Rev.P./138/2024 B/O	EKRMUL @ EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
HEARING			
52 Crl.Rev.P./138/2021 WITH LCR 6 FILES, B/O	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024

9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
5	AB/1152/2024 FIXED	MADHUJYA DAS Versus THE STATE OF ASSAM	MR. A BURAGOHAJIN MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./1013/2024 B/O	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
BAIL HEARING				
7	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024

18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/1125/2024 B/O	ANUP OJAH Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
ADMISSION				
52	WP(C)/8657/2018 B/O	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
53	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
54	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
55	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
56	WP(C)/1858/2024 FIXED	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE

BAIL HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024
12)	MR. S D PURKAYASTHA	08-05-2024	To	10-05-2024
13)	MR S K KEJRIWAL	09-05-2024	To	09-05-2024
14)	MS S KEJRIWAL	09-05-2024	To	09-05-2024
15)	MR. G K GUPTA	08-05-2024	To	15-05-2024
16)	MR. D J DAS	08-05-2024	To	10-05-2024
17)	MR. M J BARUAH	08-05-2024	To	10-05-2024
18)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
19)	MR. N ALAM	08-05-2024	To	17-05-2024